

sandalwood, and for matters connected therewith."

*The motion was adopted.*

SHRI CHANDUBHAI DESHMUKH: Sir, I introduce the Bill.

15.33 hrs.

CONSTITUTION (SCHEDULED CASTES) ORDER (AMENDMENT) BILL\*

*(Amendment of the schedule)*

[English]

SHRI SHABUDDIN SYED (Kishanganj): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950."

*The motion was adopted*

SHRI SHAHABUDDIN SYED : Sir, I introduce the Bill.

15.33 1/2 hrs.

AGRICULTURAL WORKERS (MINIMUM WAGES AND WELFARE) Bill\*

[English]

SHRI CHANDUBHAI DESHMUKH (Bharuch): Sir I beg to move for leave to introduce a Bill to provide for the payment of minimum wages and for Welfare of agricultural workers.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the payment less of minimum wages and for welfare of agricultural workers"

*The Motion was adopted*

SHRI CHANDUBHAI DESHMUKH: Sir, I introduce the Bill.

15.34 hrs.

RESERVATION OF VACANCIES IN POST AND SERVICES (FOR SCHEDULED CASTES AND SCHEDULED TRIBES ) BILL\*

[English]

SHRI CHANDUBHAI DESHMUKH (Bharuch): Sir, I beg to move for leave to introduce a Bill to provide for adequate representation of Scheduled Castes and Scheduled Tribes in posts and services under the Government of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for adequate representation of Scheduled Castes and Scheduled Tribes in posts and services under the Government of India."

*The Motion was adopted*

SHRI CHANDUBHAI DESHMUKH: Sir, I introduce the Bill.

15.34 1/2 hrs.

HIGH COURT IN MADRAS (ESTABLISHMENT OF A PERMANENT BENCH AT MADURAI) BILL.\*

[English]

SHRI A.G.S. RAM BABU (Madurai): Sir, I beg to move for leave to introduce a Bill